ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32822/2026	DIPAK KUMAR ROUTRAY @ DEEPAK KUMAR ROUTRAY	BISHNU PRASAD PRADHAN	BHUBANESWAR VIGILANCE /21 /2026
	BLAPL/11431/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000025/2026
2	D-BLAPL/32846/2026	JAYANTA KUMAR MOHAPATRA	BALARAM NAYAK	KHAIRA /259 /2026
	BLAPL/11432/2026	VS	VS	JMFC CUM CIVIL JUDGE(JD),KHAIRA(E
		STATE OF ODISHA		CT/0000695/2026
3	D-BLAPL/33079/2026	NABINA PATRA	TAPAN NAYAK	NCB BHUBANESWAR /11 /2025
	BLAPL/11433/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		UNION OF INDIA (NCB)		TR/0000157/2025
4	D-BLAPL/32746/2026	MANGALA NAIK	JUGALA KISHORE PANDA	HINJILI /745 /2026
	BLAPL/11434/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		Spl/0000019/2026
5	D-BLAPL/32839/2026	PRAKASH DIGAL	AMITAV TRIPATHY	ULLUNDA /179 /2026
	BLAPL/11435/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000116/2026
6	D-BLAPL/32840/2026	KUNJA BIHARI JAGDALA	AMITAV TRIPATHY	TARBHA /320 /2026
	BLAPL/11436/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000119/2026
7	D-BLAPL/32911/2026	MALLIK JAHIR	ANITA SAHOO	RASGOBINDPUR /507 /2026
	BLAPL/11437/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, RASAGO
		STATE OF ODISHA		CT/0000493/2026
8	D-BLAPL/32824/2026	RASHMI RANJAN BHOLA @ SILU @ RASHMI RANJAN BHOL	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /12 /2022
	BLAPL/11438/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000206/2022
9	D-BLAPL/31378/2026	MIHIR DIGAL	SURYAKANTA DWIBEDI	PHIRINGIA /162 /2026
	BLAPL/11439/2026	VS	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI
		STATE OF ODISHA		CT/0000732/2026
10	D-BLAPL/31530/2026	PRAMOD BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /511 /2024
	BLAPL/11440/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000392/2024
11	D-BLAPL/32291/2026	DUSASAN DALEI	BIBEKANANDA MAHAPATRA	JAKHAPURA /119 /2026
	BLAPL/11441/2026	VS	VS	SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		Spl/0000046/2026

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CASES REGISTERED REPORT AS ON :28/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32295/2026	BISWAJIT DALEI	BIBEKANANDA MAHAPATRA	JAKHAPURA /119 /2026
	BLAPL/11442/2026	VS	VS	SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		Spl/0000046/2026
13	D-BLAPL/32674/2026	BHRIGUNATH GOND	JUGALA KISHORE PANDA	BOUDH /436 /2026
	BLAPL/11443/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000130/2026
14	D-BLAPL/32691/2026	SAMBIT KUMAR BHOI	SUJIT KUMAR SWAIN	REAMAL /68 /2026
	BLAPL/11444/2026	VS	VS	J.M.F.C,REAMAL(Debagarh)
		STATE OF ODISHA		CT/0000122/2026
15	D-BLAPL/32827/2026	SIBA PRASAD TANGA	SUJIT KUMAR DAS	PIPLI /476 /2026
	BLAPL/11445/2026	VS	VS	J.M.F.C.,PIPILI(Puri)
		STATE OF ODISHA		GR/0000657/2026
16	D-BLAPL/32686/2026	SAMBIT KUMAR BHOI	SUJIT KUMAR SWAIN	KUNDHEIGOLA /122 /2026
	BLAPL/11446/2026	VS	VS	J.M.F.C,REAMAL(Debagarh)
		STATE OF ODISHA		CT/0000234/2026
17	D-BLAPL/32676/2026	JIBARDHAN SA	PABITRA KUMAR NAYAK	ORIENT /108 /2024
	BLAPL/11447/2026	VS	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000628/2024
18	D-BLAPL/32550/2026	SUMAN DAS @ TIKINA	SK. KALIM UDDIN	/ /0
	BLAPL/11448/2026	VS	VS	SPECIAL JUDGE, NIMAPARA(Puri)
		STATE OF ODISHA		TR/0000026/2026
19	D-BLAPL/32329/2026	PRAVAT KUMAR BEHERA @ PRAVAT BEHERA	ALOK KUMAR MOHAPATRA	RAJKANIKA /628 /2026
	BLAPL/11449/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000991/2026
20	D-BLAPL/32388/2026	MD. BADSHA @ BADSHA	SUBHAM SATAPATHY	SPECIAL CRIME UNIT /13 /2026
	BLAPL/11450/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000337/2026
21	D-BLAPL/32559/2026	SEKH ISLAM	JYOTIRMAYA SAHOO	/ /0
	BLAPL/11451/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000194/2026
22	D-BLAPL/32594/2026	ANIRBAN SHAW @ TUBUL	SASANKA SEKHAR PAIKRAY	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11452/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000667/2026
23	D-BLAPL/32832/2026	GHASIRAM GAHIR	BALARAM NAYAK	BANGOMUNDA /143 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11453/2026	VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)
		STATE OF ODISHA		Spl/0000048/2026
24	D-BLAPL/32705/2026	SADAN AMANATYA	SARASWATI SENAPATI	KOTPAD /106 /2026
	BLAPL/11454/2026	VS	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
		STATE OF ODISHA		CT/0000154/2026
25	D-BLAPL/29235/2026	BHAJAN DAS	SUBHASISH DAS	CHITRAKONDA /203 /2023
	BLAPL/11455/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000220/2023
26	D-BLAPL/31081/2026	MANURAM GANDA @ MANURAM HARIJAN	TUKUNA KUMAR MISHRA	KOTPAD /48 /2026
	BLAPL/11456/2026	VS	VS	J.M.F.C.,KOTPAD(Koraput)
		STATE OF ODISHA		GR/0000047/2026
27	D-BLAPL/32731/2026	SONU DAKUA	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /359 /2026
	BLAPL/11457/2026	VS	VS	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PU
		STATE OF ODISHA		GR/0000355/2026
28	D-BLAPL/32843/2026	SANJIB DAS @ SANJEEB KUMAR DAS	SUSHANTA HARICHANDAN	MADHUPATNA /432 /2026
	BLAPL/11458/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000017/2026
29	D-BLAPL/31640/2026	LIGA SHIA	CHANDAN SAMANTARAY	PATTAPUR (DIGAPAHANDI) /287 /2024
	BLAPL/11459/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000115/2026
30	D-BLAPL/32732/2026	SARANT MAJHI	MANGU NANDY	AMBADOLA /154 /2025
	BLAPL/11460/2026	VS	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
		STATE OF ODISHA		TR/0000008/2025
31	D-BLAPL/32733/2026	PANCHALA @ PANCHANAN BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026
	BLAPL/11461/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000150/2026
32	D-BLAPL/32010/2026	RAJIB LOCHAN SENAPATI	SUJIT KUMAR SWAIN	BHUBANESWAR VIGILANCE /21 /2026
	BLAPL/11462/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000025/2026
33	D-BLAPL/32896/2026	PROBIR BISWAS	SWARAJ PATEL	/ /0
	BLAPL/11463/2026	VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundar
		STATE OF ODISHA		SPL. 2(a)C.C./0000009/2026
34	D-BLAPL/32107/2026	ABHISHEK MALIYA	DIBYA JYOTI SAHOO	/ /
	BLAPL/11464/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		2(A)CC/0000036/2026
35	D-BLAPL/32109/2026	DEBENDRA DIGAL	SWAGAT KUMAR SAHU	BHANJANAGAR /474 /2026
	BLAPL/11465/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000019/2026
36	D-BLAPL/32899/2026	BANA @BANAMBER BHOI	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /318 /2026
	BLAPL/11466/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000042/2026
37	D-BLAPL/31835/2026	RATHA GOLARI	SABYASACHI MISHRA	NANDAPUR /148 /2025
	BLAPL/11467/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000040/2026
38	D-BLAPL/32201/2026	MANGULU MAJHI	SRIKANTA MAHUNTA	PADMAPUR /20 /2025
	BLAPL/11468/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000023/2025
39	D-BLAPL/32467/2026	BAPUNU @ KAKEI @ RAGHUNATH PANDA	SAKTIDHARA MISHRA	TIHIDI /141 /2026
	BLAPL/11469/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001175/2026
40	D-BLAPL/32254/2026	SK. RAJA @ SK. MUSTAFA	BHARAT BHUSAN ROUTRAY	SECTOR-19 /143 /2025
	BLAPL/11470/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000283/2025
41	D-BLAPL/32692/2026	SUDARSAN NAIK @ TIAN	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /362 /2026
	BLAPL/11471/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000033/2026
42	D-BLAPL/32468/2026	PRAFULLA BEHERA	SAKTIDHARA MISHRA	TIHIDI /217 /2026
	BLAPL/11472/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001552/2026
43	D-BLAPL/32904/2026	GANGADHAR DIGAL @ GANGA	MAHES DAS	SARANGADA /139 /2026
	BLAPL/11473/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000192/2026
44	D-BLAPL/32905/2026	AJU BADASETH	MAHES DAS	KOTOAGARH /179 /2026
	BLAPL/11474/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000190/2026
45	D-BLAPL/32910/2026	EKBUL @ SK SAHIL	KULDEEP MOHANTY	BAISINGA /429 /2026
	BLAPL/11475/2026	VS	VS	J.M.F.C., BETANATI(Mayurbhanj)
		STATE OF ODISHA		CT/0001116/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/32912/2026	JAGANATH BHUYAN	PRADEEP KUMAR DAS	BHANJANAGAR /441 /2026
	BLAPL/11476/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0000785/2026
47	D-BLAPL/32925/2026	BIBHUTI BHUSAN DAS	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /318 /2026
	BLAPL/11477/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000042/2026
48	D-BLAPL/32767/2026	KABIR SINGH	UMA SHANKAR PATEL	SUNDARGARH TOWN /366 /2026
	BLAPL/11478/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI
		STATE OF ODISHA		GR/0001617/2026
49	D-BLAPL/31172/2026	ASANA PRADHAN	BISWAJIT MOHANTY	JAGANNATHA PRASAD /244 /2026
	BLAPL/11479/2026	VS	VS	JMFC, JAGANNATH PRASAD(Ganjam)
		STATE OF ODISHA		GR/0000356/2026
50	D-BLAPL/32134/2026	ANU @ ANANDA MALLICK	DURGA PRASANNA MISHRA	PIPLI /377 /2025
	BLAPL/11480/2026	VS	VS	SPECIAL JUDGE (POCSO), PURI(Puri)
		STATE OF ODISHA		TR/0000005/2026
51	D-BLAPL/32809/2026	TARJAN PRADHAN	MAHES DAS	TIKABALI /170 /2026
	BLAPL/11481/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000176/2026
52	D-BLAPL/32238/2026	SIBABRATA SWAIN @ SUBRAT @ DUDUL	PRASANTA KUMAR NANDA	BADAGODA P.S. /556 /2025
	BLAPL/11482/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000588/2025
53	D-BLAPL/32880/2026	MANDEEP SINGH	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /264 /2025
	BLAPL/11483/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000215/2025
54	D-BLAPL/32883/2026	SIPU@BALARAM MALLICK	SATYA NARAYAN MISHRA 4	MARINE KASIA /154 /2025
	BLAPL/11484/2026	VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak)
		STATE OF ODISHA		GR/0001263/2025
55	D-BLAPL/32908/2026	PRABHAT BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026
	BLAPL/11485/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000150/2026
56	D-BLAPL/32476/2026	JAGANNATH SAHU @JAGA	SOUBHAGYA KUMAR DASH	BADABAZAR /344 /2026
	BLAPL/11486/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001367/2026
57	D-BLAPL/32866/2026	PRABHAS PANDA @ JUBLI @ PRAVAS KUMAR PANDA	SOUGAT DASH	CHANDRASEKHARPUR /942 /2026

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	BLAPL/11487/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002514/2026
58	D-BLAPL/32916/2026	CHENDRA SALBAM	RAJIB LOCHAN PATTNAIK	KALIMELA /246 /2026
	BLAPL/11488/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000183/2026
59	D-BLAPL/32847/2026	SURAJ PADHY	RAJENDRA NARAYAN ROUT	KODALA /375 /2026
	BLAPL/11489/2026	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000300/2026
60	D-BLAPL/32603/2026	SK.ANISUR	SOUMYA RANJAN DAS	PLANTSITE /913 /2026
	BLAPL/11490/2026	VS STATE OF ODISHA	VS	S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002986/2026
61	D-BLAPL/32887/2026	MAHESWAR MALLICK @ MAHESWAR MALLIK @ MAHESWAR MALICK	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /264 /2025
	BLAPL/11491/2026	VS STATE OF ODISHA	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000215/2025
62	D-BLAPL/32889/2026	MEETHA LAL	JYOTIRMAYA SAHOO	G.R.P.S.,BERHAMPUR /17 /2026
	BLAPL/11492/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0000588/2026
63	D-BLAPL/32900/2026	SADRE ALAM	SARBESWAR SAHOO	MATHILI /257 /2024
	BLAPL/11493/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000185/2024
64	D-BLAPL/32918/2026	RAMMURTY SALBAM	RAJIB LOCHAN PATTNAIK	KALIMELA /246 /2026
	BLAPL/11494/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000183/2026
65	D-BLAPL/32909/2026	SIDHANTA SAHU	AMULYA RATNA PANDA	/ /0
	BLAPL/11495/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000007/2026
66	D-BLAPL/32919/2026	JAGANATH @ JAGANNATH SAHOO	BISWAJIT SAHOO	/ /0
	BLAPL/11496/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000109/2026
67	D-BLAPL/32922/2026	PABITRA NAIK	SUSANTA KUMAR SAHU	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11497/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) CT/0001342/2026
68	D-BLAPL/32600/2026	ISWAR BONDA @ ISESHRAO @ BADU	SHYAM MANOHAR	PADWA /30 /2026
	BLAPL/11498/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)

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		STATE OF ODISHA		TR/0000039/2026
69	D-BLAPL/32323/2026	SOUMYAJIT JENA	RANJAN RAY	NISCHINTAKOILI /310 /2026
	BLAPL/11499/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000198/2026
70	D-CMAPL/27816/2026	ASHOK KUMAR MOHANTY	PARTHA MUKHERJI	/ /
	CMAPL/146/2026	VS	VS	()
		PITAMBAR SWAIN		//
71	D-CMAPL/51280/2026	SATYAJIT SAHU	ANSHUMAN RAY	/ /
	CMAPL/147/2026	VS	VS	()
		STATE OF ODISHA		//
72	D-CMP/48142/2026	BIKRAM KAMILA	AMIT PRASAD BOSE	/ /
	CMP/1850/2026	VS	VS	CIVIL JUDGE (SD), SORO(Baleshwar)
		TRILOCHAN KAMILA		CS/0000265/2019
73	D-CMP/50859/2026	SATYABAN PATRA	SOURAV SUMAN BHUYAN	/ /
	CMP/1851/2026	VS	VS	2ND ADDL. CIVIL JUDGE(SD),GANJAM,
		KANHU CHARAN SANDHA		CS/0000057/2025
74	D-CMP/49991/2026	BABAJI CHARAN NAYAK	NETRANANDA BISWAL	/ /
	CMP/1852/2026	VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANE
		KAILASH CHANDRA SWAIN		CMA/0000331/2024
75	D-CMP/50623/2026	SRIDHAR RAJ	AMIT PRASAD BOSE	/ /
	CMP/1853/2026	VS	VS	CIVIL JUDGE (SD),KEONJHAR(Kendujha
		THE EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY, KEONJHAR		Fao/0000012/2025
76	D-CMP/50608/2026	RAMESH CHANDRA PALEI	PRAFULLA KUMAR KAR	/ /
	CMP/1854/2026	VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA
		BINDULATA PALEI		RFA/0000019/2024
77	D-CMP/49888/2026	BISWA BIHARI BHOI	MAHESWAR MOHANTY	/ /
	CMP/1855/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		L.A. COLLECTOR, BALASORE		EC/0000005/2019
78	D-CONTC/42246/2026	JALANDHAR PRADHAN	SAMEER KUMAR DAS	/ /
	CONTC/7467/2026	VS	VS	()
		ARAVIND AGRAWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
79	D-CONTC/50797/2026	DHANANJAY MARNDI	ADV	/ /
	CONTC/7468/2026	VS	VS	()
		RASHMI RANJAN NAYAK, ADDITIONAL SECRETARY AND DIRECTOR, CAD-PIM, WATER RESOURCES DEPT, ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/50798/2026	MANAS RANJAN PANIGRAHI	ADV	/ /
	CONTC/7469/2026	VS	VS	()
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//
81	D-CONTC/50842/2026	PRAFULLA KUMAR MOHAPATRA	ADV.	/ /
	CONTC/7470/2026	VS	VS	()
		SONAMIKA RAY, OES, DISTRICT EDUCATION OFFICER, KHURDA		//
82	D-CONTC/50862/2026	RAJIB LOCHAN SWAIN@ RAJIB SWAIN	NRUSINGH CHARAN ROUT	/ /
	CONTC/7471/2026	VS	VS	()
		BISWA BISRUTA TRIPATHY, TAHASILDAR, KHANDAPARA		//
83	D-CONTC/50870/2026	PUNA SWAIN @ JANAKI SWAIN	NRUSINGH CHARAN ROUT	/ /
	CONTC/7472/2026	VS	VS	()
		BISWA BISRUTA TRIPATHY, TAHASILDAR, KHANDAPARA		//
84	D-CONTC/50873/2026	SITAKANTA DASH	ADV.	/ /
	CONTC/7473/2026	VS	VS	()
		VINAYTOSH MISHRA, IPS, THE DIRECTOR GENERAL OF POLICE, ODISHA		//
85	D-CONTC/50899/2026	DWIJARAJ NAIK	ADV	/ /
	CONTC/7474/2026	VS	VS	()
		ARINDAM DAKUA,IAS,DIRECTOR OF MUNICIPAL ADMINISTRATION,HOUSING AND URBAN DEVELOPMENT DEPARTMENT		//
86	D-CONTC/50901/2026	MANAGING COMMITTEE OF SRI JAGANNATH BIDYAPITHA, RANGAMATIA, MAYURBHANJ	ADV	/ /
	CONTC/7475/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
87	D-CONTC/50893/2026	MANAGING COMMITTEE OF AISHNESWAR DHANDAMULAK BIDYAPITHA, BRAHMANA	ADV	/ /
	CONTC/7476/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
88	D-CONTC/51081/2026	SRINIBASA SABAT	ADV.	/ /
	CONTC/7477/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
89	D-CONTC/51030/2026	PRASANTA KUMAR PARIDA	ADV.	/ /
	CONTC/7478/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
90	D-CONTC/51073/2026	SANTOSH KUMAR SAHU	ADV.	/ /
	CONTC/7479/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
91	D-CONTC/51077/2026	BENUDHAR BASANTARA	ADV	/ /

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	CONTC/7480/2026	VS	VS	()
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//
92	D-CONTC/51092/2026	GEET ROSALYN	ADV.	/ /
	CONTC/7481/2026	VS	VS	()
		DR.N.THIRUMALLA NAIK, IAS		//
93	D-CRLA/30600/2026	THENGA@MURALIDHAR@ MURALIGURU	PANCHANAN PANIGRAHI	BHUBAN /13 /2023
	CRLA/1016/2026	VS	VS	AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe
		STATE OF ODISHA		Spl/0000038/2023
94	D-CRLA/32059/2026	DHANU@PRATAP PALEI	SATYABRATA SENAPATI	KHALLIKOTE /266 /2020
	CRLA/1017/2026	VS	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		Spl/0000009/2020
95	D-CRLA/32124/2026	OMM MOHARANA	SEEWA RANJAN MALLICK	ATHGARH /224 /2026
	CRLA/1018/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000097/2026
96	D-CRLA/31856/2026	ADAITA BARIK	ARUN KUMAR BEHERA	BALIAPAL /15 /2018
	CRLA/1019/2026	VS	VS	AD-HOC A.D.J.(FTSC),BALASORE(Balesh
		STATE OF ODISHA		Spl/0000029/2018
97	D-CRLMC/32930/2026	NIRAKAR MOHARANA	PRASANTA KUMAR DAS	LAXMISAGAR P.S. /460 /2025
	CRLMC/3986/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000911/2025
98	D-CRLMC/32931/2026	PADMANABHA SAHU	SANJAY KUMAR PRADHAN	BERHAMPUR SADAR /42 /2005
	CRLMC/3987/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000347/2005
99	D-CRLMC/32684/2026	DURGA PRASAD BISOI	RANJAN KUMAR NAYAK	GUNUPUR /264 /2024
	CRLMC/3988/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
		STATE OF ODISHA		GR/0000494/2024
100	D-CRLMC/32948/2026	RELLY SAUNTA @ RELI SANTA	DIPTI RANJAN BHOKTA	DAMANJODI /118 /2023
	CRLMC/3989/2026	VS	VS	S.D.J.M.,KORAPUT(Koraput)
		STATE OF ODISHA		GR/0000910/2023
101	D-CRLMC/32817/2026	SESHADEV MEHER	MAHES DAS	BIJEPUR /111 /2025
	CRLMC/3990/2026	VS	VS	J.M.F.C. BIJEPUR(Bargarh)
		STATE OF ODISHA		GR/0000109/2025
102	D-CRLMC/32952/2026	SANJAYA KUMAR JENA@SANJAY	SUSANTA KUMAR TRIPATHY	CHOUDWAR /653 /2026
	CRLMC/3991/2026	VS	VS	J.M.F.C.,TANGI(Cuttack)

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		STATE OF ODISHA		GR/0000597/2026
103	D-CRLMC/32262/2026	BHARATI CHAKRA	RAMDAS ACHARY	GHASIPURA /216 /2021
	CRLMC/3992/2026	VS	VS	GRAMA NYAYADHIKARI,GHASIPURA(
		STATE OF ODISHA		GR/0000377/2021
104	D-CRLMC/32498/2026	SAMIR MUTHAMAJHI	KURESH PRASAD DASH	KOTOAGARH /46 /2020
	CRLMC/3993/2026	VS	VS	ASST. SESSIONS JUDGE, BALLIGUDA(K
		STATE OF ODISHA		ST/0000034/2023
105	D-CRLMC/33057/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	MAHILA P.S. BUXIBAZAR /144 /2026
	CRLMC/3994/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000873/2026
106	D-CRLMC/33058/2026	BISWAJIT NAYAK	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /214 /2023
	CRLMC/3995/2026	VS	VS	J.M.F.C.,ASKA(Ganjam)
		STATE OF ODISHA		GR/0001239/2023
107	D-CRLMC/32556/2026	PRANAY KUMAR MANTRY	SATYA SMRUTI MOHANTY	SAMBALPUR VIGILANCE /28 /2022
	CRLMC/3996/2026	VS	VS	SPECIAL JUDGE(VIG),BARGARH(Bargar
		STATE OF ODISHA(VIG.)		CT/0000043/2024
108	D-CRLMC/32298/2026	AJIT KUMAR SAHOO	PUSPAMITRA MOHAPATRA	DHAMNAGAR /438 /2023
	CRLMC/3997/2026	VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak)
		STATE OF ODISHA		ICC/0000001/2025
109	D-CRLMC/32851/2026	PEDINI SACHIN REDDY	KABIR KUMAR JENA	K.NUAGAON /4 /2025
	CRLMC/3998/2026	VS	VS	J.M.F.C.,PATRAPUR(Ganjam)
		STATE OF ODISHA		GR/0000010/2025
110	D-CRLMC/32480/2026	PRATAP CHANDRA NAYAK	BIKRAM KISHORE NAYAK	PATTAMUNDAI /342 /2024
	CRLMC/3999/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAI
		STATE OF ODISHA		GR/0000885/2024
111	D-CRLMC/32885/2026	PRABHUPADA DAS	SATYA NARAYAN MISHRA 4	/ /
	CRLMC/4000/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		MAHESWAR BEHERA		ICC/0000190/2025
112	D-CRLMC/32903/2026	SRIKRISHNA PRADHANI	MAHES DAS	BALLIGUDA /59 /2025
	CRLMC/4001/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000059/2025
113	D-CRLMP/32082/2026	MANISH KUMAR MISHRA	SURENDRA KUMAR GARTIA	BUDEN /22 /2026
	CRLMP/1819/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-CRLMP/32450/2026	SITAKANTA SWAIN	DEEPAK RANJAN SUNDARAY	/ /0
	CRLMP/1820/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-CRLMP/32675/2026	ANJAN KUMAR MUDULI	MANAS KUMAR CHAND	/ /0
	CRLMP/1821/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-CRLMP/32680/2026	ANJAN KUMAR MUDULI	MANAS KUMAR CHAND	/ /0
	CRLMP/1822/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-CRLMP/32540/2026	RANJAN KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0
	CRLMP/1823/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-CRLMP/32797/2026	MD. PARVEJ	BHAWANI SANKAR PANIGRAHI	PLANTSITE /184 /2022
	CRLMP/1824/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-CRLMP/32816/2026	SURAJ KUMAR AGASTI	TUKUNA KUMAR MISHRA	/ /0
	CRLMP/1825/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-CRLMP/32542/2026	SILINA KERKETTA	BYOMAKESH TRIPATHY	/ /0
	CRLMP/1826/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-CRLMP/32867/2026	KHAGENDRA JENA	MANOJ KUMAR PATI	/ /0
	CRLMP/1827/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-CRLMP/32761/2026	KALPANA PRADHAN	KARTIK CHANDRA TRIPATHY	/ /0
	CRLMP/1828/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-CRLMP/32792/2026	SWAYAN PRAVA OJHA	SOUBHAGYA KUMAR DASH	/ /
	CRLMP/1829/2026	VS	VS	()
		DY. COMMISSIONER OF POLICE, BHUBANESWAR		//
124	D-CRLMP/32833/2026	SUJAY SHANKER SINGHDEO	SUJAY SHANKER SINGHDEO	/ /0
	CRLMP/1830/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-CRLMP/32632/2026	SHILPA SETHY	BIJAYA KUMAR RAGADA	/ /

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	CRLMP/1831/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-CRLMP/32576/2026	RAKESH TIWARI	PUSPAK KUMAR SAHOO	CYBER CRIME AND ECONOMIC OFFEN
	CRLMP/1832/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/32830/2026	VIJAY SHANKAR SINGHDEO	SUJAY SHANKER SINGH DEO	/ /0
	CRLMP/1833/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMP/32585/2026	ASHOK KUMAR PATTNAIK	SUKANTA KUMAR NAYAK	/ /0
	CRLMP/1834/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMP/26577/2026	SARAT GHADEI	NIRANJAN PANDA	/ /
	CRLMP/1835/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMP/32759/2026	ALOK CHANDRA PANDA	ANUP KUMAR MOHAPATRA	/ /0
	CRLMP/1836/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMP/32330/2026	BINAY KUMAR TANTI	ALOK KUMAR MOHAPATRA	/ /
	CRLMP/1837/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-CRLREV/32487/2026	KUNJALATA SAMAL	BASANTA KUMAR DAS	KAPTIPADA /104 /2007
	CRLREV/816/2026	VS	VS	A.D.J.,UDALA(Mayurbhanj)
		STATE OF ODISHA		CRA/0000028/2025
133	D-CRLREV/30669/2026	SUBRAT NAIK @ SUBHRATA NAIK @ SUBRATA NAYAK	PARTHA SARATHI DAS	KEONJHAR SADAR /230 /2026
	CRLREV/817/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		CRA/0000005/2026
134	D-FAO/45706/2026	MADHU SUDAN SWAIN	MAHENDRA KUMAR SAHOO	/ /
	FAO/1026/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000770/2016
135	D-FAO/50622/2026	NIMAI CHARAN SINGH	BIBHUTI KESHARI BISWAL	/ /
	FAO/1027/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000468/2012
136	D-MATA/50631/2026	AMIT SWAIN	DURGA PRASAD PRADHAN	/ /
	MATA/357/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA

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		AHINSA PRIYADARSINI PRADHAN		CP/0000690/2025
137	D-RPFAM/50079/2026	SUBHENDU SADHU	PRANAB KUMAR SAMANTRAY	/ /
	RPFAM/290/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		SONALI PRIYADARSHINI NAYAK		Crp/0000156/2025
138	D-RPFAM/50398/2026	ARJUN BESHRA	AMITAV TRIPATHY	/ /
	RPFAM/291/2026	VS	VS	JUDGE, FAMILY COURT, NABARANGPU
		SUSHILA BESHRA		Crp/0000038/2025
139	D-RSA/48761/2026	CHITTARANJAN MALLIK	BHAWANI SANKAR PANIGRAHI	/ /
	RSA/534/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH
		SASHIREKHA MALLIK		RFA/0000028/2019
140	D-RSA/48992/2026	MONU CHOUBEY	BHAWANI SANKAR PANIGRAHI	/ /
	RSA/535/2026	VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
		JAY KISHORE CHOUBEY		RFA/0000006/2025
141	D-RVWPET/46776/2026	TRINATH MAJHI	DURGA PRASAD PATTANAIK	/ /
	RVWPET/238/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-RVWPET/49877/2026	OFFICERS HOUSING COOPERATIVE SOCIETY LTD, KHURDA	SOUMYA MISHRA	/ /
	RVWPET/239/2026	VS	VS	()
		DEVAVRAT HOMES PVT. LTD, BHUBANESWAR		//
143	D-SAO/49666/2026	SAMUEL BASANT BAZROY	SANTOSH KUMAR DWIVEDY	/ /
	SAO/30/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		KOLHA SAHOO		CMA/0000002/2025
144	D-SAO/50289/2026	BHAGIRATHI DEHURY @ BEHERA	SOURAV SUMAN BHUYAN	/ /
	SAO/31/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		KOKILA DEHURY		RFA/0000007/2025
145	D-TRPCRL/32588/2026	SURAJ SEKHAR NAYAK	HAREKRUSHNA DASH	G.UDAYAGIRI /84 /2025
	TRPCRL/87/2026	VS	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal)
		STATE OF ODISHA		CT/0000319/2025
146	D-TRPCRL/32876/2026	INFORMANT	KSHIROD KUMAR ROUT	NAYAGARH /222 /2026
	TRPCRL/88/2026	VS	VS	SPECIAL JUDGE (POCSO), NAYAGARH(
		STATE OF ODISHA		TR/0000055/2026
147	D-WA/50189/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	/ /
	WA/1454/2026	VS	VS	()
		DILLIP KUMAR NAYAK @ PATTNAIK		//

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148	D-WA/50232/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR,BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /
	WA/1455/2026	VS	VS	()
		TUNIBALA PATI		//
149	D-WA/46167/2026	PRATAP KUMAR SINGH	KOUSIK ANANDA GURU	/ /
	WA/1456/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WA/48024/2026	GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	/ /
	WA/1457/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/49616/2026	RABINDRA NATH HANSDAH	SRIKANTA KU. NATH	/ /
	WP(C)/35205/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/49638/2026	SRICHARAN MISHRA	RAJAKISHORE SAHOO	/ /
	WP(C)/35206/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/50131/2026	JALADHAR SINGH	SAMEER KUMAR DAS	/ /
	WP(C)/35207/2026	VS	VS	()
		ODISHA STATE AGRICULTURAL MARKETING BOARD,BHUBANESWAR		//
154	D-WP(C)/49896/2026	SUSHIL SETH	AMIT PRASAD BOSE	/ /
	WP(C)/35208/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/46505/2026	GANESWAR PRADHAN	SADASIVA PATRA (1)	/ /
	WP(C)/35209/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/50132/2026	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	/ /
	WP(C)/35210/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/49657/2026	TRILOCHAN BARIK	SAMEER KUMAR DAS	/ /
	WP(C)/35211/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/50188/2026	PRAVAKAR PARAMANIK	PRAVASH CHANDRA JENA	/ /
	WP(C)/35212/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/49862/2026	BANDITA NAYAK	ROUNAK PANDA	/ /

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	WP(C)/35213/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/49541/2026	SANGITA KUMARI ROY	SOUBHAGYA SWAIN	/ /
	WP(C)/35214/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/49979/2026	M/S. SHRI SHYAM IRON AND STEELS, ROURKELA, SUNDARGARH	MADHAB LAL AGARWAL	/ /
	WP(C)/35215/2026	VS	VS	()
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
162	D-WP(C)/50235/2026	MANISHA PRIYADARSINI SARANGI	NIRANJAN LENKA	/ /
	WP(C)/35216/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/49631/2026	BASANTI SAHOO	NIRANJAN MISHRA	/ /
	WP(C)/35217/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/49925/2026	PRADEEP KUMAR SABAR	BIKASH MISHRA	/ /
	WP(C)/35218/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/50080/2026	M/S GOPAL RAM AND SONS, COLLEGE SQUARE, KATAKA	JIBAN JYOTI PRADHAN	/ /
	WP(C)/35219/2026	VS	VS	()
		THE CT AND GST OFFICER, CUTTACK-I EAST CIRCLE, CUTTACK		//
166	D-WP(C)/49724/2026	RITWIK SASMAL	RITWIK SASMAL (IN PERSON)	/ /
	WP(C)/35220/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/49932/2026	RAMA CHANDRA SAHOO	DURGESH NARAYAN RATH	/ /
	WP(C)/35221/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//
168	D-WP(C)/49775/2026	ASWINI KUMAR BAG	ADYASIDHI MISHRA	/ /
	WP(C)/35222/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/50238/2026	SITANSHU SANTOSH KUMAR ACHARYA	DIPAK KUMAR SETHY	/ /
	WP(C)/35223/2026	VS	VS	()
		BAR COUNCIL OF INDIA, NEW DELHI		//
170	D-WP(C)/49791/2026	SUDAM MALLICK	RAJAKISHORE SAHOO	/ /
	WP(C)/35224/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/49662/2026	KARTIK CHANDRA SWAIN	SAMEER KUMAR DAS	/ /
	WP(C)/35225/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/49792/2026	SANJUKTA ROUT	RAJAKISHORE SAHOO	/ /
	WP(C)/35226/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/50391/2026	HARISHANKAR DHAL	MANOJ KUMAR PATI	/ /
	WP(C)/35227/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/50159/2026	CHITRAKETU JALLI	SUBHASREE MOHANTY	/ /
	WP(C)/35228/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/49797/2026	RAMACHANDRA MISHRA	RAJAKISHORE SAHOO	/ /
	WP(C)/35229/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/49708/2026	ASHOK KUMAR BHANJBABU	SWAPNA KUMAR OJHA	/ /
	WP(C)/35230/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/50417/2026	SABYASACHI RAY	ASISH KUMAR RAY	/ /
	WP(C)/35231/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/50620/2026	PITAMBAR PANDA	KARUNAKAR RATH	/ /
	WP(C)/35232/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/50015/2026	DAITARI BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35233/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/50430/2026	SUSANTA KUMAR BAL	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/35234/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/50421/2026	M/S PRIYA, TOWNHALL ROAD, CUTTACK	KAJAL SAHOO	/ /
	WP(C)/35235/2026	VS	VS	()
		SUPERINTENDENT CUTTACK- I RANGE, CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/49937/2026	PABITRA SWAIN	RAKESH BEHERA	/ /
	WP(C)/35236/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/50566/2026	ABHYA KUMAR BEHERA	DEEPAK KU SAHOO	/ /
	WP(C)/35237/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/50632/2026	M/S CHICVOGUE FASHIONS LIP, GANJAM	KAJAL SAHOO	/ /
	WP(C)/35238/2026	VS	VS	()
		STATE TAX OFFICER BHUBANESWAR- II CIRCLE		//
185	D-WP(C)/50017/2026	RASMIKANTA SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35239/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/50026/2026	KAMALAKANTA JENA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35240/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/50027/2026	DEEPAK KUMAR NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35241/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/49789/2026	PRASANTA KUMAR MOHANTY	RAJAKISHORE SAHOO	/ /
	WP(C)/35242/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/50584/2026	ARATI MAJHI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35243/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/42737/2026	KALPANA SRICHANDAN	NIRANJAN PRADHAN	/ /
	WP(C)/35244/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/49992/2026	JYOSTNARANI SAHOO	NITYANANDA BEHURIA	/ /
	WP(C)/35245/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/50585/2026	PRASANTA KUMAR PATTANAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35246/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/49969/2026	APARTI KUMAR PATRA	SUBASH CHANDRA PUSPALAKA	/ /

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	WP(C)/35247/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/50593/2026	BISWANATH SIAL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35248/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/49989/2026	JOY KRISHNA MOHAPATRA	NITYANANDA BEHURIA	/ /
	WP(C)/35249/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/49999/2026	CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK	TUSAR KUMAR MISHRA	/ /
	WP(C)/35250/2026	VS	VS	()
		ODISHA ELECTRICITY REGULATION COMMISSION, BHUBANESWAR		//
197	D-WP(C)/50594/2026	GOURANGA CHARAN KADAMBALU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35251/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/50029/2026	NIRANJAN BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35252/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/49941/2026	HEERA BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	/ /
	WP(C)/35253/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/46980/2026	SRIKANTA SWAIN	SUDHIR KUMAR MALLICK	/ /
	WP(C)/35254/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/50775/2026	CHINMAYEE DASH	PRADIPTA KUMAR PATTANAYAK	/ /
	WP(C)/35255/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/50032/2026	BRUNDABAN JENA	BASUDEV BARIK	/ /
	WP(C)/35256/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/49959/2026	SEKH SANAULLA	RAJAKISHORE SAHOO	/ /
	WP(C)/35257/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/50143/2026	RABINDRA KUMAR NAYAK	BISHWARANJAN SAHU	/ /
	WP(C)/35258/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/46777/2026	MD.ZAFAR NOOR	KHAN MAHMOODUL HASAN NIAMATI	/ /
	WP(C)/35259/2026	VS	VS	()
		THE BAR COUNCIL OF INDIA, NEW DELHI		//
206	D-WP(C)/50033/2026	SANTANU BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35260/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/50008/2026	SHIBA SHANKAR BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35261/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/49964/2026	M/S MGKBHARAT MULTIPROJECTS PRIVATE LIMITED	JIBAN JYOTI PRADHAN	/ /
	WP(C)/35262/2026	VS	VS	()
		PR. COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE		//
209	D-WP(C)/49534/2026	M/S.NARAYANI RICE MILL, BHUBANESWAR	KHAN MAHMOODUL HASAN NIAMATI	/ /
	WP(C)/35263/2026	VS	VS	()
		INDIAN BANK, ZONAL MANAGER, AMBAPUA, BERHAMPUR		//
210	D-WP(C)/50009/2026	TALCHER COAL MINES RETD. EMPLOYEES UNION	SOMA PATNAIK	/ /
	WP(C)/35264/2026	VS	VS	()
		MAHANADI COALFIELDS LIMITED		//
211	D-WP(C)/50145/2026	JUGAL KISHORE SAMAL	SUBASH CHANDRA PRADHAN	/ /
	WP(C)/35265/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/50011/2026	SURYA NARAYAN SETHY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35266/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/49948/2026	SANGHAMITRA SAHOO	SONIASHREE BEHERA	/ /
	WP(C)/35267/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/50012/2026	SANJIB KUMAR PANDEY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35268/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/49725/2026	TRILOCHAN ROUT	RAKESH KUMAR SARANGI	/ /
	WP(C)/35269/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/49949/2026	LOKNATH MISHRA	SONIASHREE BEHERA	/ /
	WP(C)/35270/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/50013/2026	SUKANTA KUMAR BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35271/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/49951/2026	M/S MAA BUDHI ENTERPRISES, ANGUL	RAMESH CHANDRA JENA	/ /
	WP(C)/35272/2026	VS	VS	()
		COMMISSIONER CT AND GST, ODISHA, CUTTACK		//
219	D-WP(C)/49621/2026	KUNJALATA NAYAK	NIRANJAN KUMAR MISHRA	/ /
	WP(C)/35273/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/50021/2026	NARESH BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35274/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/50095/2026	KUNAT MALIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35275/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/50024/2026	GOPABANDHU SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35276/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/50528/2026	BAIDYANATH SABAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35277/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/49793/2026	RAGHUNATH MOHARANA	RAJAKISHORE SAHOO	/ /
	WP(C)/35278/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/50025/2026	SUNIL KUMAR ROUT	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35279/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/50529/2026	RAKESH CHANDRA NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35280/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/51068/2026	NIRUPAMA SAHOO	RABINDRANATH BARIK	/ /

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	WP(C)/35281/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/49795/2026	BISHNU CHARAN SINGH	RAJAKISHORE SAHOO	/ /
	WP(C)/35282/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/50014/2026	RANJIT BHUE	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35283/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/46902/2026	PRADIP KUMAR PATRA	SOUMYA JYOTI BISWAL	/ /
	WP(C)/35284/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/50037/2026	ANUKUL CHANDRA MOHANTY	KRUSHNA CHANDRA RATH	/ /
	WP(C)/35285/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/49958/2026	PRIYANKA BEHERA	SANJAY KUMAR PATRA	/ /
	WP(C)/35286/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/51213/2026	DEEPA RAY	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/35287/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/50771/2026	ABHIMANYU ROUT	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35288/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/49961/2026	SUSHAMA PATRA	SRIKANTA KU. NATH	/ /
	WP(C)/35289/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/50018/2026	SURESH CHANDRA BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35290/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/50803/2026	BASANTI SAMAL	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35291/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/50780/2026	PRAFULLA CHANDRA SAMAL	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35292/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/50792/2026	PRAFULLA KUMAR MALIK	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35293/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/50787/2026	ANANTA KISHORE SAMAL	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35294/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/50019/2026	SUSANTA KUMAR MALLIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35295/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/50799/2026	SOBHA DEI	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35296/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/50975/2026	MOHAMMAD JAMAL	ALOK KUMAR PANDA	/ /
	WP(C)/35297/2026	VS	VS	()
		JANA SMALL FINANCE BANK LTD., BHUBANESWAR		//
244	D-WP(C)/49414/2026	RITANJALI SAHOO	SIDDHARTH SAHU	/ /
	WP(C)/35298/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/50530/2026	JASHOBANTA MAHANTA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35299/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/50691/2026	BINOD BEHARI MOHANTY	JYOTI PATNAIK	/ /
	WP(C)/35300/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/50536/2026	SWETA KUMAR KARAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35301/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/49835/2026	SANTILATA DAS	ANJAN KUMAR BISWAL	/ /
	WP(C)/35302/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/50038/2026	SANJULATA KUANR	BIJAY KUMAR ROUT	/ /
	WP(C)/35303/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/50535/2026	AJIT KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35304/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/50039/2026	SINGIDI COOPERATIVE SOCIETY LTD.,KENDRAPARA	BADRINARAYAN PANDA	/ /
	WP(C)/35305/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/50700/2026	SENGALAPATA MAJHI	NIRANJAN PANDA	/ /
	WP(C)/35306/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/50881/2026	PRASANTA MUDULI	SUNIT SAHOO	/ /
	WP(C)/35307/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/50693/2026	PATITAPABAN RAJAHANSA	NEETISH PATNAIK	/ /
	WP(C)/35308/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/50790/2026	RADHESHYAM KUMBHAR	PABITRA KUMAR NAYAK	/ /
	WP(C)/35309/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/50020/2026	BANSIDHARA DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35310/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/50694/2026	GAURA BEHERA	NEETISH PATNAIK	/ /
	WP(C)/35311/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/50794/2026	BHAGABATIA JHANKAR	PABITRA KUMAR NAYAK	/ /
	WP(C)/35312/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/50178/2026	RAMAKRISHNA PUROHIT	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35313/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/50695/2026	RISHIKANT NAYAK	JYOTI PATNAIK	/ /
	WP(C)/35314/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/50868/2026	VINOD KUMAR SARAOGI	PRATIK DASH	/ /

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	WP(C)/35315/2026	VS	VS	()
		ASSISTANT DIRECTOR, EMFORCEMENT DIRECTORATE, GOVT. OF INDIA, (KOLKATA-1 ZONAL OFFICE), KOLKATA		//
262	D-WP(C)/51028/2026	PRAKASH CHANDRA SATAPATHY	AKSHAYA KUMAR JENA	/ /
	WP(C)/35316/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/50135/2026	NARAYAN CHANDRA DHALASAMANTA	BIBUDHENDRA DASH	/ /
	WP(C)/35317/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/42559/2026	D SARASWATI REDDY	RAMDAS ACHARY	/ /
	WP(C)/35318/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/50763/2026	RADHESHYAM KUMBHAR	PABITRA KUMAR NAYAK	/ /
	WP(C)/35319/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/51284/2026	RAJENDRA KUMAR MEHER	SAILABALA JENA	/ /
	WP(C)/35320/2026	VS	VS	()
		THE BRANCH MANAGER, CANARA BANK, SAMBALPUR-II BRANCH		//
267	D-WP(C)/45861/2026	HIMANSU SEKHAR TRIPATHY	ADYASIDHI MISHRA	/ /
	WP(C)/35321/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/50922/2026	ASHOK KUMAR BARIK	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/35322/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/50617/2026	MAHESWETA PATRA	PITAMBAR PANDA	/ /
	WP(C)/35323/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/50915/2026	SUBASH CHANDRA BARIK	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/35324/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/50010/2026	PARTHABA DIGAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35325/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/46504/2026	BIJAY KUMAR BEHERA	SADASIVA PATRA (1)	/ /
	WP(C)/35326/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/50895/2026	ASHOK KUMAR PRADHAN	KUNAL KUMAR SWAIN	/ /
	WP(C)/35327/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/50199/2026	KAILASH CHANDRA MOHANTY	SAIBRATA RATH	/ /
	WP(C)/35328/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/50689/2026	PRAVASINI SAHOO	SARADA PRASAD DASH	/ /
	WP(C)/35329/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/50801/2026	SANJUKTA DAS	PABITRA KUMAR NAYAK	/ /
	WP(C)/35330/2026	VS	VS	()
		ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR		//
277	D-WP(C)/50690/2026	AJAY KUMAR PATRA	JANMEAJAYA DASH	/ /
	WP(C)/35331/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/50104/2026	SABITA MOHANTY	KUNAL KUMAR SWAIN	/ /
	WP(C)/35332/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/50770/2026	PRAFULLA PANDEY	PABITRA KUMAR NAYAK	/ /
	WP(C)/35333/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/50229/2026	SONALI APARAJITA DASH	NIRANJAN LENKA	/ /
	WP(C)/35334/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/51286/2026	RABINARAYAN GURU	SUDEEP KUMAR SARANGI	/ /
	WP(C)/35335/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/50829/2026	M/S. SUSANTA MOHANTY, GANDARPUR, CUTTACK	DILLIP KUMAR SAHOO	/ /
	WP(C)/35336/2026	VS	VS	()
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR		//
283	D-WP(C)/50776/2026	GITANJALI KUMBHAR	PABITRA KUMAR NAYAK	/ /
	WP(C)/35337/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/50108/2026	KISHOR KUMAR NAYAK	KUNAL KUMAR SWAIN	/ /
	WP(C)/35338/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/50785/2026	SANATAN DARUAN	PABITRA KUMAR NAYAK	/ /
	WP(C)/35339/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/50830/2026	RANJEET GUPTA @ RANJEET KUMAR GUPTA	BIRAJA PRASANNA DAS	/ /
	WP(C)/35340/2026	VS	VS	()
		DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH, CUTTACK		//
287	D-WP(C)/50254/2026	SURENDRA NATH PARICHHA	SAIBRATA RATH	/ /
	WP(C)/35341/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/50137/2026	SIBA SINGH	ALEKHA KUMAR SAHOO	/ /
	WP(C)/35342/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/50847/2026	ROSALIA NURSING ACADEMY, BOLANGIR	PRITAM KUMAR MOHANTY	/ /
	WP(C)/35343/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/51281/2026	HAREKRUSHNA SAHU	KULDEEP MOHANTY	/ /
	WP(C)/35344/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/50793/2026	KARUNAKAR PRADHAN	GOPABANDHU DASH	/ /
	WP(C)/35345/2026	VS	VS	()
		PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL (DRT), ORISSA, CUTTACK		//
292	D-WP(C)/50636/2026	DR.SOURAV KUMAR BEHERA	JIBAN KANTA PATTANAIK	/ /
	WP(C)/35346/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/50844/2026	ROSALIA INSTITUTE OF NURSING, PURUSHOTTAM VIHAR, SUNDERGARH	PRITAM KUMAR MOHANTY	/ /
	WP(C)/35347/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/50927/2026	SWATI MOHAPATRA	KUNAL KUMAR SWAIN	/ /
	WP(C)/35348/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/50781/2026	BINMAYA KUMAR DANSANA	PABITRA KUMAR NAYAK	/ /

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	WP(C)/35349/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/50807/2026	PANCHANAN SETHY	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/35350/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/50140/2026	DR.RITUPARNNA DHIR	SAROJA KANTA SAMAL	/ /
	WP(C)/35351/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/50863/2026	DR.BAPUJEE BEHERA	SARADA PRASANNA SARANGI	/ /
	WP(C)/35352/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/50928/2026	KASHIROD KUMAR SENAPATI	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/35353/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/50160/2026	AJIT KUMAR GIRI	LAXMIKANTA MOHANTY	/ /
	WP(C)/35354/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/50170/2026	RANKAMANI SAHOO	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35355/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/51000/2026	DR.PATITAPABAN MOHANTY	AMIT PATTNAIK	/ /
	WP(C)/35356/2026	VS	VS	()
		UNION OF INDIA		//
303	D-WP(C)/51010/2026	MANDAKINEE KAR	AMIT PATTNAIK	/ /
	WP(C)/35357/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/46747/2026	M/S.E-1SECURITY SERVICES PVT LTD.,BHUBANESWAR	PRASANTA KUMAR DAS	/ /
	WP(C)/35358/2026	VS	VS	()
		AUTHORITY UNDER THE MINIMUM WAGES ACT, 1948 CUM REGIONAL LABOUR COMMISSIONER(CENTRAL) BHUBANESWAR		//
305	D-WP(C)/50627/2026	UMAKANTA NAIK	PRATAP CHANDRA MISHRA	/ /
	WP(C)/35359/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/50208/2026	NARAYAN CHANDRA BEHERA	SUNIL KUMAR PANDA	/ /
	WP(C)/35360/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/50856/2026	ANIMA MISHRA	BIREN SANKAR TRIPATHY	/ /
	WP(C)/35361/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/48605/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK	DEBASHIS TRIPATHY, A.G.A.	/ /
	WP(C)/35362/2026	VS	VS	()
		LAXMIDHAR MUDULI		//
309	D-WP(C)/16211/2026	YAZDANI STEEL AND POWER LTD., BHUBANESWAR	SOUMYA JYOTI BISWAL	/ /
	WP(C)/35363/2026	VS	VS	()
		DEPUTY DIRECTOR OF MINES, SUNDERGARH		//
310	D-WP(C)/50510/2026	BIREN KUMAR PATRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35364/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/50889/2026	M/S KAYPEE ENTERPRISES, THAKURANI IRON ORE MINES, BARBIL	SHISHIR KUMAR ROUTRAY	/ /
	WP(C)/35365/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/50512/2026	BIKASH BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35366/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/51203/2026	BINOD KUMAR AGARWAL	JAGAJIBAN PRADHAN	/ /
	WP(C)/35367/2026	VS	VS	()
		ODISHA GRAMEEN BANK, MAYURBHANJ		//
314	D-WP(C)/51061/2026	MANAGING COMMITTEE OF ST. MARYS ORIYA HIGH SCHOOL, BARBIL, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	WP(C)/35368/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/51167/2026	PARIKHITA SAHOO	MANAS RANJAN PRADHAN	/ /
	WP(C)/35369/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/50513/2026	JITENDRA NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35370/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/51056/2026	MANAGING COMMITTEE OF NILACHAL HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	WP(C)/35371/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/50248/2026	NARASINGHA BEHERA	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35372/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/50896/2026	MINATI LENKA	RAMAKRISHAN NAIK	/ /
	WP(C)/35373/2026	VS	VS	()
		BACHANA LENKA		//
320	D-WP(C)/51085/2026	MANAGING COMMITTEE OF PANCHAYAT ADIVASI HIGH SCHOOL, KUTUGAON, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	WP(C)/35374/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/50966/2026	KISHORE CHANDRA PANDA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35375/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/51067/2026	MANAGING COMMITTEE OF SATYANARAYAN HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	WP(C)/35376/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/50514/2026	BASISTHA KUMAR BHOI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35377/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/50929/2026	SANATAN PRADHAN	KUNAL KUMAR SWAIN	/ /
	WP(C)/35378/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/50680/2026	MR.SURYA KANTA NANDA	GOPABANDHU DASH	/ /
	WP(C)/35379/2026	VS	VS	()
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL(DRT), ORISSA, CUTTACK		//
326	D-WP(C)/51331/2026	PURNA CHANDRA MOHAPATRA	JAYANTA KUMAR PADHI	/ /
	WP(C)/35380/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/51018/2026	M/S BALAJI SOLAR SYSTEMS, BBSR	SIDHANT DWIBEDI	/ /
	WP(C)/35381/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/51008/2026	PABITRA MOHAN PRADHAN	SANGRAM JENA	/ /
	WP(C)/35382/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/50880/2026	SRI LAXMINARAYAN THAKUR, CUTTACK	AMIYA KUMAR MISHRA	/ /

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	WP(C)/35383/2026	VS	VS	()
		SUB-COLLECTOR, CUTTACK		//
330	D-WP(C)/51248/2026	M/S ALOKE DUTTA, KENDUJHAR	SOUMYA JYOTI BISWAL	/ /
	WP(C)/35384/2026	VS	VS	()
		THE AUTHORISED OFFICER, AXIS BANK LTD, WEST BENGAL		//
331	D-WP(C)/50911/2026	MANAGING COMMITTEE OF MANOJ MANJARI SISHU BHAWAN HIGH SCHOOL, NEW COLONY, MAGURSWARGARH	KUNAL KUMAR SWAIN	/ /
	WP(C)/35385/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/50898/2026	SHASHIKANTA PANIGRAHI	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/35386/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/48611/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK	DEBASHIS TRIPATHY, A.G.A	/ /
	WP(C)/35387/2026	VS	VS	()
		RAMA CHANDRA TRIPATHY		//
334	D-WP(C)/50916/2026	ARUN KUMAR DAS	KUNAL KUMAR SWAIN	/ /
	WP(C)/35388/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/50161/2026	RAM CHANDRA NAYAK	PRONOY MOHANTY	/ /
	WP(C)/35389/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/50980/2026	MANAGING COMMITTEE OF LUNAHANDI HIGH SCHOOL, ANGUL	KUNAL KUMAR SWAIN	/ /
	WP(C)/35390/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/31503/2026	JANMANJAYA BEHERA @ JANMAJEYA BEHERA	DEEPAK KUMAR DAS	KONARK /287 /2026
	ABLAPL/12344/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/32763/2026	MANORANJAN SWAIN	SURESH CHNDRA PRADHNA	KENDRAPARA SADAR /609 /2026
	ABLAPL/12345/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/31917/2026	REHEMAN @ RAHEMAN MAHAMMAD	AKSHAYA KUMAR SAHOO	SINAPALI /333 /2026
	ABLAPL/12346/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/32764/2026	SRIDHAR PATRO	PRASANNA KUMAR MISHRA	PADMAPUR /82 /2026
	ABLAPL/12347/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/32783/2026	MANDULU PATIKA	PRASANTA KUMAR ROUTRAY	BHATILI /87 /2026
	ABLAPL/12348/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/31948/2026	MAHARSHI PRIYADARSHI	LAXMINARAYAN RAYATSINGH	/ /
	ABLAPL/12349/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/32784/2026	NASIR SULTAN	ARUN KUMAR NAYAK	INDUSTRIAL ESTATE PS /312 /2026
	ABLAPL/12350/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/32786/2026	PRASHANTA KUMAR DASH	SAHASRANSU SOURAV	BADAGODA P.S. /264 /2026
	ABLAPL/12351/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/32707/2026	MAHESH KUMAR PANDA	DALIRANI BEHURAY	/ /0
	ABLAPL/12352/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/32030/2026	SATYAKAM PANIGRAHI	ANURAG PATI	BADAGODA P.S. /683 /2026
	ABLAPL/12353/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/32225/2026	JAJATI KESHARI RAY	DEBI PRASAD SAHU	SORO /700 /2026
	ABLAPL/12354/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/32469/2026	AKASH MALIK	AJAYA KUMAR PRADHAN	JENAPUR /149 /2025
	ABLAPL/12355/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/32470/2026	AKASH MALIK	AJAYA KUMAR PRADHAN	JENAPUR /310 /2025
	ABLAPL/12356/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/32583/2026	RASHMI RANJAN MISHRA	ASHOK DAS	PARLAKHEMUNDI /424 /2026
	ABLAPL/12357/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/32789/2026	MANGALA SAMBURUTIKA@SRAMBUTUKA	SOUBHAGYA KUMAR DASH	GUDARI /36 /2024
	ABLAPL/12358/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/32646/2026	AKASH @ DHIRENDRA NAIK	SARAT CHANDRA MEKAP	THUAMUL RAMPUR /150 /2026
	ABLAPL/12359/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/32820/2026	SANICHAR ORAM	KAMIL RASHID	BADMAL /327 /2026
	ABLAPL/12360/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/32791/2026	PRASANTA KUMAR DASH	SAHASRANSU SOURAV	BADAGODA P.S. /728 /2026
	ABLAPL/12361/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/32644/2026	G.KIRAN @ GEMBALI KIRAN	DIGAMBAR SETHI	NARAYANPATNA /69 /2026
	ABLAPL/12362/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/32723/2026	JAGANNATH JENA	JYOTIRMAYA SAHOO	ASKA /586 /2026
	ABLAPL/12363/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/32802/2026	BIKASH CHAND @ BIKASH KUMAR CHAND	BHAKTA BHUSAN BARIK	BHOGRAI /318 /2026
	ABLAPL/12364/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/32810/2026	RAJA @ PRAVASH KUMAR ROUT	SATYA RANJAN MULIA	KHUNTUNI /287 /2026
	ABLAPL/12365/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/32794/2026	JAGA @ MRUTUNJAYA DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /652 /2026
	ABLAPL/12366/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/32813/2026	BIMALA NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /819 /2026
	ABLAPL/12367/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/32804/2026	RAJENDRA PRASAD HOTA	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /479 /2026
	ABLAPL/12368/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/32829/2026	TAPAS KUMAR DAS	SAMEER KUMAR DAS	BASTA /485 /2026
	ABLAPL/12369/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/31349/2026	BILASH @ BIKASH BHOI	AKSHAYA KUMAR SAHOO	BALIPATNA /72 /2026

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	ABLAPL/12370/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/32831/2026	CHANDRAJIT NAYAK	DEEPAK KU SAHOO	PANIKOILI /372 /2026
	ABLAPL/12371/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/32645/2026	TIMA @ JARMAN SINGH	RAKESH BEHERA	/ /0
	ABLAPL/12372/2026	VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		2(B)CC/0000020/2026
366	D-ABLAPL/32673/2026	RAMANI DANTA	SUSANTA KUMAR SAHU	BHEDEN /28 /2026
	ABLAPL/12373/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/32877/2026	RABINARAYAN SWAIN	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12374/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/32881/2026	DINESH KUMAR YADAV	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /466 /2026
	ABLAPL/12375/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/32834/2026	KOUSHIK MEHER	BIKRAM CHANDRA GHADEI	SINAPALI /188 /2025
	ABLAPL/12376/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/32835/2026	BISWAJIT PARIDA	SANGRAMJIT PANDA	DHENKANAL TOWN /868 /2023
	ABLAPL/12377/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI
		STATE OF ODISHA		ICC/0000168/2023
371	D-ABLAPL/32863/2026	SANGRAM NAYAK @ SAMBHU	ABHISHEK PRADHAN	PURI SADAR /407 /2026
	ABLAPL/12378/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/32886/2026	SEK SAHABAJ	PARTHA SARATHI DAS	TELKOI /227 /2024
	ABLAPL/12379/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/32873/2026	RABINDRA SAHU @ SAHOO	ASIT KUMAR JENA	BADACHANA /344 /2026
	ABLAPL/12380/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/32920/2026	SURJYA SAHOO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12381/2026	VS	VS	()

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		STATE OF ODISHA		//
375	D-ABLAPL/32906/2026	PABITRA KUMAR DAS	BIBEKANANDA MAHAPATRA	SUKINDA /174 /2026
	ABLAPL/12382/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/32844/2026	SOUMYA PARIDA @ SOUMYA RANJAN PARIDA	MAHES DAS	AUL /37 /2026
	ABLAPL/12383/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/32928/2026	KITU @ CHETANA NAYAK	SANJAY KUMAR PRADHAN	BADABAZAR /541 /2025
	ABLAPL/12384/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/32926/2026	PINTU TAREI	KULDEEP MOHANTY	RASGOBINDPUR /372 /2025
	ABLAPL/12385/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/32855/2026	JITENDRA @ JYOTIRANJAN NAIK	BIRAJA PRASAD NANDA	KHAMAR /175 /2026
	ABLAPL/12386/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/32934/2026	NALU MOHAPATRA	PRANAB RANJAN CHHATOI	KANAS /206 /2026
	ABLAPL/12387/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/32949/2026	SADASIVA PRADHAN @ SADASIBA PRADHAN	MITU KUMAR BISWAL	KRUSHNA PRASAD /231 /2026
	ABLAPL/12388/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/32964/2026	BISWAJIT JENA	MANAS KUMAR CHAND	JANKIA P.S. /620 /2026
	ABLAPL/12389/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/32776/2026	PURNA BERA @ PURNA CHANDRA BERA	ARUN KUMAR BEHERA	TALASARI MARINE /182 /2026
	ABLAPL/12390/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/32950/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL	MITU KUMAR BISWAL	KRUSHNA PRASAD /232 /2026
	ABLAPL/12391/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/32884/2026	BANAMALI BEHERA	ARUN KUMAR BEHERA	BHOGRAI /318 /2026
	ABLAPL/12392/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/32951/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL	MITU KUMAR BISWAL	KRUSHNA PRASAD /231 /2026
	ABLAPL/12393/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/32966/2026	DILLIP NAIK	MANOJ KUMAR PANDA	ANGUL SADAR PS /649 /2026
	ABLAPL/12394/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ARBA(ICA)/48884/2026	BOTHRA SHIPPING SERVICES PRIVATE LIMITED / BOTHRA GROUP, JAGATSINGHPUR	SOUMYA JYOTI BISWAL	/ /
	ARBA(ICA)/1/2026	VS	VS	()
		OCL IRON AND STEELS LIMITED, SUNDARGARH		//